

- (b) if so, the details thereof and the reasons therefor;
- (c) the amount of employees provident fund held by the above Corporation; and
- (d) the steps being taken to protect the interest of the employees ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) No Sir.

(b) Does not arise.

(c) and (d) According to available information, an amount of Rs. 7,13,065/- is outstanding on account of PF dues against the U.P. Export Corporation. Necessary legal and penal action as provided under Section 8-F and 14 of the Act is being taken to recover the amount.

Mehra Committee Recommendation

5571. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Mehra Committee appointed by his Ministry had recommended that the Aircraft Technician should be permitted to certify the airworthiness of aircraft and sign the Check A and Check B to release the aircraft for safe flying;

(b) whether the DGCA recommended to Indian Airlines to implement the Mehra Committee Report;

(c) if so, the details thereof;

(d) the number and details of recommendations of the Mehra Committee which have been implemented; and

(e) the recommendation which have not been accepted together with the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M.

IBRAHIM) : (a) Mehra Committee had recommended that qualified cadre Technicians should be developed and posted at various transit stations where they can work more effectively not only to carry out transit checks but also to look after ground equipment etc.

(b) Yes, Sir.

(c) to (e) Out of a total of 134 recommendations pertaining to Engineering Department of Indian Airlines, 102 have been implemented, 23 are under implementation and 9 have not been implemented so far.

[Translation]

Employment Exchanges

5572. DR. G.R. SARODE : Will the Minister of LABOUR be pleased to state :

(a) the number of unemployed people registered in various Employment Exchanges of Maharashtra alongwith the number of people, out of these, having technical/non-technical education;

(b) the number of people given technical/non-technical employment during the last three years by the said employment offices; and

(c) the number of people of these categories registered in these employment exchanges during each of the last three years ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) Number of technical and non-technical job-seekers, all of whom are not necessarily unemployed, registered with various employment exchanges in Maharashtra together with their number placed in employment during the years 1991, 1992 and 1993 is furnished in the Statement enclosed.

STATEMENT

NUMBER OF JOB-SEEKERS ON THE LIVE REGISTER OF EMPLOYMENT EXCHANGES IN MAHARASHTRA AND THEIR NUMBER PLACED IN EMPLOYMENT

(In thousands)

Categories	Live Register			Placements		
	1991	1992	1993	1991	1992	1993
1. Total	3159.3	3320.7	3349.4	29.6	26.9	25.6
2. Technical (Graduates, including post-graduates, in Technical subjects— Science, Engineering, Medicine, Veterinary and Agriculture)	60.3	64.5	66.9	0.7	0.8	0.8
3. Ex-ITI Trainees	73.1	78.1	79.8	2.2	1.5	1.6
4. Diploma Holders in Engineering/ Technology	30.1	32.6	32.1	0.7	0.7	0.4